GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 4700ANSWERED ON 15TH DECEMBER, 2016

CASES OF TOLL PLAZAS PENDING WITH COURTS

4700. SHRI RAM TAHAL CHOUDHARY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has taken action against some toll plazas and the contractors of toll plazas have taken the cases in the courts;
- (b) if so, the details thereof, toll-plaza-wise;
- (c) the time since when the above cases are pending in the courts; and
- (d) the reaction of the Government thereto and the corrective steps taken by the Government in this regard?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

- (a) Yes, Madam.
- (b) to (d) The information is being collected and will be laid on the Table of the House.
